OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made, in official exigency, with immediate effect:-

ŞI. No.	Name of Officer	From	То
1.	Sh. Amit Badoni EC: 76706688	Accounts Officer, Accounts Branch, East District, Karkardooma Courts, Delhi.	Accounts Officer, Accounts Branch, South-East District, Saket Courts, New Delhi.
2.	Sh. Sanjeev Kumar EC: 95333975	Assistant Accounts Officer (Ad- hoc), Accounts Branch, West District, Tis Hazari Courts, Delhi.	West District, Dwarka Courts, New Delhi.
3.	Sh. Amit Şaxena EC: 88150671	Assistant Accounts Officer (Adhoc), Accounts Branch, South-West District, Dwarka Courts, New Delhi.	
4.	Sh. Ravi Kumar EC: 77345864	Assistant Accounts Officer (Ad- hoc), Accounts Branch, South- East District, Saket Courts, New Delhi.	hoc), Accounts Branch, West District, Tis Hazari Courts, Delhi.
5.	Ms. Kavita Chug EC: 40088478	Assistant Accounts Officer (Ad- hoc), Accounts Branch, New Delhi District, Patiala House Courts, New Delhi.	hoc), Accounts Branch,

Note:

1. Sh. Amit Badoni, Accounts Officer is directed to look after the work of South District, Saket Courts, New Delhi as Accounts Officer in addition to the work of South-East District, Saket Courts, New Delhi.

2. Sh. Krishna Shah, Assistant Accounts Officer (Ad-hoc) posted in South District, Saket Courts, New Delhi is also directed to look after the work of South-East District, Saket Courts, New Delhi as Assistant Accounts Officer (Ad-hoc) in addition to the work already assigned to him.

(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI

No. 54760 - 810

_/Admn-I/P&T/HQs/2023

Dated, Delhi the 2 1 111 2023

Copy forwarded for information and necessary action to:-

- The Ld. Principal District & Sessions Judge, West/NDD/East/North-East/Shahdara/South/South-East/South-West/Delhi/ New Delhi.
- The Ld. Officer In-Charges, Accounts BranchCentral/West/NDD/East/North-East/Shahdara/South/South-East/South-West/Delhi/ New Delhi.
- 3. The Personal Office of the undersigned.
- 4. The Officers concerned for immediate compliance.
- The Sr. A.O (J) / A.O.(J)/Branch In-Charge, Admn. Branch, Central/ West/NDD/East/North-East/Shahdara/South/South-East/South-West/Delhi/ New Delhi.
- The Dealing Official, Personal File/Seniority & Promotion, Administration I & II, Central, Tis Hazari Courts, Delhi.
- 7. The Dealing Official, ACR, Central, Tis Hazari Courts, Delhi.
- The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Gentral, Tis Hazari Courts, Delhi.
- 9. The Dealing Official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.

10. The Web-Site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

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